



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT
JODHPUR**

S.B. Civil Writ Petition No. 12333/2024

Indian Institute Of Management Udaipur (Iimu), Balicha Campus, Udaipur. Through Its Director Prof. Ashok Banerjes S/o Shri Suhash Chandra Banerjee Age - 59 Years R/a 001 Iim Udaipur, Balicha Campus Udaipur.

----Petitioner

Versus

Harshit Yadav S/o Shri Ramavtar Yadav, R/o 121, Frezar Road, Ajmer.

----Respondent

For Petitioner(s) : Mr. Shreyansh Mardia
Ms. Apeksha Lodha

HON'BLE MS. JUSTICE REKHA BORANA

Order

29/07/2024

1. Learned counsel for the petitioner submits that although it was admitted on record that the application for withdrawal of the admission offered, was preferred by the respondent applicant on 17.08.2020 i.e. after the last date (10.08.2020) stipulated for withdrawal of admission, the learned Permanent Lok Adalat decided in favour of the applicant and directed the non-applicant (petitioner institute) to refund the fee to the applicant.
2. Counsel for the petitioner submits that the seat which was offered to the respondent remained vacant for the complete year and no other student was admitted on the said seat.
3. Counsel further submits that even otherwise, the petitioner institute was not governed by the UGC guidelines but by the Indian Institute of Management Act, 2017.



4. In view of the submissions made, Issue notice.
Issue notice of stay application also.

Notices be filed in two sets within a period of one week. On the same being filed, one set be given '*dasti*' to learned counsel for the petitioner for service through registered post acknowledgment due. Notices be made returnable on 22.08.2024.

Postal receipts of the '*dasti*' notices be filed within a period of one week from the date of receipt of '*dasti*' notices.

5. Meanwhile, the effect, operation and execution of the order dated 29.05.2024 (Annx.4) passed by the Permanent Lok Adalat, Ajmer in Case No.33/2021 shall remain stayed.

(REKHA BORANA),J

285-Devanshi/-